

(xvii) Sabarkantha Gandhinagar Gramin Bank, Himatnagar (Gujarat)

[Placed in Library. See No. LT-396/96]

(10) A copy of the Annual Report (Hindi and English versions) of the Deposit Insurance and Credit Guarantee Corporation, Mumbai, for the year ended on the 31st March, 1996 alongwith Audited Accounts under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961.

[Placed in Library. See No. LT-397/96]

Notification, published under Section 13 of the Central Silk Board Act, 1948.

THE MINISTER OF TEXTILES (SHRI R.L.JALAPPA):
Sir, I beg to lay on the Table—

A copy of the Notification No. G.S.R. 226 (Hindi and English versions) published in Gazette of India dated the 1st June, 1996 making certain amendments to the Central Silk Board (Consolidated) Recruitment Rules, 1989, issued under section 13 of the Central Silk Board Act, 1948.

[Placed in Library, See No. LT-398/96]

Annual Report and Review on the Working of Electronics and Computer Software Export Promotion Council, New Delhi for 1995-96, etc.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : Sir, I beg to lay on the Table —

(1) (i) A copy of the Annual Report (Hindi and English version) of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT-399/96]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies (Volume-I) for the year 1994-95.

(ii) A copy of the Review (Hindi and English

versions) by the Government of the working of the Export Inspection Council and Export Inspection Agencies (Volume-I) for the year 1994-95.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-400/96]

(4) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies (Volume-II) for the year 1994-95, alongwith Audited Accounts.

(5) Statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-401/96]

High Court Judges Travelling Allowances (Amendment) Rules, 1996

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):
Sir, on behalf of Shri Ramakant D. Khalap, I beg to lay on the Table —

A copy of the High Court Judges Travelling Allowances (Amendment) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 268(E) in Gazette of India dated the 3rd July, 1996, under sub-section (3) of section 24 of the High Court Judges (Conditions of Service) Act, 1954.

[Placed in Library. See No. LT-402/96]

1202 hrs.

[English]

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Friday, the 2nd August, 1996, adopted the following Motion :—

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to the nomination by the Chairman of six Members from the Rajya Sabha to the Parliamentary Committee to review the rate of dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connectio

Railway vis-a-vis the General Finance and to make recommendations thereon."

2. I am further to inform the Lok Sabha that the Chairman has nominated the following six Members of the Rajya Sabha to the said Committee :

1. Shri S.S. Surjewala
2. Dr. Srikant Ramchandra Jichkar
3. Prof. Vijay Kumar Malhotra
4. Shri Ranjan Prasad Yadav
5. Shri N. Thalavai Sundaram
6. Shri Md. Salim

12.03 hrs.

[English]

STANDING COMMITTEE ON DEFENCE

First Report

SHRI B.K. GADHVI (Banaskantha) : Sir, I beg to present the First Report (Hindi and English versions) of the Standing Committee on Defence on Demands for Grants of Ministry of Defence for 1996-97.

12.03 1/4 hrs.

[English]

STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

Fifth Report and Minutes

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, I beg to present the First Report on Demands for Grants 1996-97 of Department of Rural Employment & Poverty Alleviation of the Ministry of Rural Areas & Employment and Minutes (Hindi and English versions) of the Standing Committee on Urban & Rural Development.

12.03 1/2 hrs.

[English]

STANDING COMMITTEE ON COMMERCE

Twenty-seventh Report

SHRI G.A. CHARAN REDDY (Nizamabad) : Sir, I beg to lay on the Table the Twenty-Seventh Report (Hindi and English versions) of the Standing Committee on Commerce, on Demands for Grants 1996-97 of the Ministry of Textiles.

12.03 3/4 hrs.

[English]

STANDING COMMITTEE ON HOME AFFAIRS

Thirty-second, Thirty-third and Thirty-fourth Reports

SHRI M.O.H. FAROOK (Pondicherry) : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports of the Committee on Home Affairs —

(1) Thirty-second Report on the Demands for Grants (1996-97) of the Ministry of Home Affairs;

(2) Thirty-third Report on the Demands for Grants (1996-97) of the Ministry of Personnel, Public Grievances and Pensions; and

(3) Thirty-fourth Report on the Demands for Grants (1996-97) of the Ministry of Law, Justice and Company Affairs.

12.04 hrs.

[English]

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

Forty-third, Forty-fourth and Forty-fifth Reports

DR. MAHADEEPAK SINGH SHAKYA (Etah) : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the following reports of the Standing Committee on Human Resource Development :

(1) Forty-third Report on Demands for Grants (1996-97) of the Department of Culture, (Ministry of Human Resource Development);

(2) Forty-fourth Report on Demands for Grants 1996-97 of the Department of Family Welfare, (Ministry of Health and Family Welfare; and

(3) Forty-fifth Report on Demands for Grants 1996-97 on the Department of the Health, (Ministry of Health and Family Welfare).

12.04 1/4 hrs.

[Translation]

STANDING COMMITTEE ON INDUSTRY

Twentieth Report

SHRI PRABHU DAYAL KATHERIA (Ferozabad) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Twentieth Report of the Standing